

1	2	3	4
3.	30th April, 2009	SU 30 MKI	1
4.	1st May, 2009	MI 8	—
5.	15th May, 2009	MIG 27 UPG	—
6.	27th May, 2009	MIG 21 Bison	—
7.	9th June, 2009	AN 32	7
8.	18th June, 2009	MIG 21 FL	—
9.	31st July, 2009	HPT 32	2
10.	10th September, 2009	MIG 21 M	1
11.	23rd October, 2009	MIG 27 ML	—
12.	30th October, 2009	MI 17	4
13.	30th November, 2009	SU-30 MKI	—

(b) This information cannot be divulged in the interest of national security.

(c) One civilian was killed in the accident on 15th May, 2009. The compensation paid by the Government for loss of civilian lives and property was Rs. 8,04,480/-.

#### **Unified command in Naxal affected States**

2198. SHRI JESUDASU SEELAM: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a unified command in Naxal-affected States would be created to effectively carry out anti-naxal and Maoist operations, to prevent, detect and ultimately control the attacks by these forces, rather than to intensify searches of suspects after incidents had taken place;

(b) if so, whether fully trained personnel armed with latest weapons, duly supported by intelligence inputs and feedbacks may man such a Command, after arriving at a consensus with State Government; and

(c) whether in view of random killing of police personnel by using reckless mining, abduction of key police officials, targeting prestigious trains by these forces, adoption of concerted strategy is needed by Government by synergizing with local law-enforcing agencies?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN):

(a) to (c) The system of a unified command can be implemented within a particular State, with the objective of ensuring coordination between State and Central agencies involved in internal security duties by that State. A meeting of Chief Ministers of seven naxal affected States of Andhra Pradesh, Bihar, Chhattisgarh, Jharkhand, Maharashtra, Orissa and West Bengal with

Union Home Minister was held on 17.8.2009. There was consensus to launch coordinated joint anti-naxal operations and to focus on the development fronts. It is constantly the endeavor that the mechanism of *Inter-State* coordination functions in the most effective manner and towards that end, discussions and interactions with different States/Groups of States with reference to the specific *Inter-State* coordination requirements in different areas are held from time to time, both by the State themselves and by the Central Government.

#### **Naxalism biggest threat to internal security**

†2199. SHRI BRIJ BHUSHAN TIWARI:  
SHRI JANESHWAR MISHRA:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that naxalism is the biggest threat to the internal security of the country;
- (b) if so, whether Government is formulating any effective plan to counter naxalism;
- (c) if so, whether Government has any programme to bring naxalites into the mainstream in the country; and
- (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN) :  
(a) to (d) Naxal menace is a serious internal security issue. State Governments deal with the various issues related to naxalite activities in the States. The Central Government supplements their efforts in several ways.

States Governments have from time to time, appealed to the Left Wing Extremists to abjure violence and hold talks with the Government on any issues that are of concern to them. As far as the Central Government is concerned, it will welcome such talks between State Governments and left Wing Extremists provided Left Wing Extremist abjure violence and give up their so-called [armed struggle].

In order to bring naxalites into the mainstream, the States have their own surrender and rehabilitation policies. Government of India has recently approved/revised guidelines for surrender-cum-rehabilitation of naxalites in the naxal affected States which *inter alia* provides for an immediate grant of Rs. 1.5 lakh, a stipend of Rs. 2000 for three years, vocational training and incentives for surrender of weapons.

#### **Policy of quiet diplomacy for solving Jammu and Kashmir problem**

2200. SHRI ISHWAR SINGH:  
SHRI N.K. SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

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†Original notice of the question was received in Hindi.